THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 04th March, 2024

NO. HC-VII-84/2020/2081/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Systems Officers and Systems Assistant of the district Courts of Assam to participate in the "Refresher Programme for Technical Staff of district Courts (ECT_11_2024)" on 11-03-2024 from 10.00 A.M. to 04.00 P.M. at the Judicial Academy, Assam.

SI No.	Name	Designation and Place of Posting	
1.	Md. Rafiqul Islam Ansary	Systems Assistant, Bajali	
2.	Shri Bubul Choudhury	Systems Assistant, Baksa	
3.	Smti Deepti Dhadhumia	Systems Officer, Barpeta	
4.	Sri Ashim Sarma	Systems Assistant, Barpeta	
5.	Shri Basanta Parajuli	Systems Assistant, Biswanath	
6.	Shri Maniruddin Mansuri	Systems Officer, Bongaigaon	
7.	Smti Himadri Deori	Systems Assistant, Bongaigaon	
8.	Shri Ashit Dutta	Systems Officer, Cachar	
9.	Shri Sandip Biswas	Systems Assistant, Cachar	
10.	Smti Panchali Das	Systems Assistant, Cachar	
11.	Smti. Roselin Shyam	Systems Assistant, Charaideo	
12.	Shri Bhaskar Kalita	Systems Assistant, Chirang	
13.	Shri Rajib Sahariah	Systems Officer, Darrang	
14.	Shri Gaurab Deka	Systems Assistant, Darrang	
15.	Shri Amar Jyoti Das	Systems Assistant, Dhemaji	
16.	Shri. Durjoy Kumar Nath	Systems Officer, Dhubri	
17.	Shri Yuga Sunder Gogoi	Systems Officer, Dibrugarh	
18.	Shri Lukumoni Sonowal	Systems Assistant, Dibrugarh	
19.	Shri Prabal Medhi	Systems Officer, Dima Hasao (On deputation at Kamrup, Amingaon)	
20.	Shri Nikun Kalita	Systems Assistant, Dima Hasao	
21.	Shri Mrinal Kanti Das	Systems Officer, Goalpara	

22.	Shri Mashidul Alam	Systems Assistant, Goalpara	
23.	Shri Juganta Jaradhara	Systems Officer, Golaghat	
24.	Shri Partha Protim Barhoi	Systems Assistant, Golaghat	
25.	Shri Ankur Goswami	Systems Assistant, Golaghat	
26.	Shri Prabeer Biswas	Systems Assistant, Hailakandi	
27.	Shri Rejaul Ahmed Pathan	Systems Officer, Hojai	
28.	Shri Manjul Kumar Nath	Systems Officer, Jorhat	
29.	Shri Hamid Ali	Systems Assistant, Jorhat	
30.	Shri Diganta Pathak	Systems Assistant, Jorhat (On deputation at Majuli District)	
31.	Shri Kishor Talukdar	Systems Officer, Kamrup (M)	
32.	Shri Gautam Kr. Nath	Systems Assistant, Kamrup (M)	
33.	Smti. Kabita Deka	Systems Assistant, Kamrup (M)	
34.	Smti Chandrali Borah	Systems Assistant, Kamrup	
35.	Smti Udeshna Deka	Systems Assistant, Kamrup	
36.	Shri Mohammed Bilal	Systems Officer, Karimganj	
37.	Shri Dhrubajyoti Saikia	Systems Officers, Karbi Anglong	
38.	Shri Kamal Haloi	Systems Assistant, Kokrajhar	
39.	Shri Monowar Hussain	Systems Assistant, Kokrajhar	
40.	Mrs Priyanka Bora	Systems Officer, Lakhimpur	
41.	Mrs Nabanita Boruah	Systems Assistant, Lakhimpur	
42.	Shri Mahbub Ali Ahmed	Systems Officer, Morigaon	
43.	Shri Krishna Kanta Dutta	Systems Assistant, Morigaon	
44.	Sri Abhijit Dutta	Systems Officer, Nagaon	
45.	Shri Biswajit Das	Systems Assistant, Nagaon	
46.	Smti Dipanjali Borah	Systems Assistant, Nagaon (On deputation at West Karbi Anglong District)	
47.	Shri Samarjit Baishya	Systems Officer, Nalbari	
48.	Shri Dipankar Sarma	Systems Assistant, Nalbari	
49.	Shri Jitul Borah	Systems Officer, Sivasagar	
50.	Smti Ruli Saikia	Systems Assistant, Sivasagar	
51.	Shri Dhruba Jyoti Bora	Systems Officer, Sonitpur	
52.	Smti Israt Jahan	Systems Assistant, Sonitpur	

53.	Shri Abhijit Borah	Systems Assistant, Tinsukia	
54.	Shri Sailendra Deka	Systems Assistant, Tinsukia	
55.	Shri Sasanka Shekhar Chakraborty	Systems Assistant, Udalguri	
56.	Shri Mehedi Hasan Prodhani	Systems Assistant, South Salmara, Mankachar	

By Order, Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Dated: 04-03-2024

Memo NO. HC-VII-84/2020/2082-2094/A

Copy forward for information and necessary action to:

- 1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Registrar (Admin./Vigilance/), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The District & Sessions Judge,

Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He/She is requested to inform to all concerned about this notification accordingly).

6. The Treasury Officers,

Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

[The Court Officials are placed on deputation for the program oncondition that (a) the Court Officials will be treated as on duty during the training period &(b) the Court Officials will be entitled T.A. & D.A. as admissible under the Rules]

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 8. The nominated Systems Officers & Systems Assistants:
 - a. The participants who are willing to avail accommodation are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **06-03-2024** to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number
		(WhatsApp)

- **b.** Academy will provide conveyance to the participatingJudicial Officers, who avail the accommodation, asarranged by the Academy, only from the place ofaccommodation to the Judicial Academy, Assam duringthe training period.
- 9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAŔ (JUDICIAL)

120.00 . NO